

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

5. C.P. (IB)/480(MB)2024

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.07.2024**

NAME OF THE PARTIES:- Zaitoon Hakim Penwala

Section: U/s 94 of Insolvency and Bankruptcy Code, 2016

ORDER

CP(IB) 480(MB)2024

Present:- None present for the Petitioner.

List this matter on **04.09.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)